

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 959
ANSWERED ON 11TH DECEMBER, 2023

PRICE OF DOMESTIC NATURAL GAS

959SHRI MASTHAN RAO BEEDA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of hike in the price of domestic natural gas during the last two years;
- (b) whether Government has taken any measures to reduce burden of increasing natural gas price on common people living in the country; and
- (c) if so, the details thereof, and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) The details of natural gas prices notified by Government for last two years are as under:

Period	Domestic Natural Gas price in US\$/MMBTU	HP-HT Gas price ceiling in US\$/MMBTU
April 2021 - September 2021	1.79	3.62
October 2021- March 2022	2.9	6.13
April 2022 - September 2022	6.1	9.92
October 2022 - March 2023	8.57	12.46
1 April 2023-7 April 2023	9.16	12.12
8 April 2023 – 30 April 2023	7.92	12.12
1 May 2023 -31 May 2023	8.27	12.12
1 June 2023 – 30 June 2023	7.58	12.12
1 July 2023- 31 July 2023	7.48	12.12
1 Aug 2023- 31 Aug 2023	7.85	12.12
1 Sep 2023 – 30 Sep 2023	8.60	12.12
1 Oct 2023 – 31 Oct 2023	9.20	9.96
1 Nov 2023 – 30 Nov 2023	9.12	9.96

(b) & (c) Government has taken various measures to reduce burden of increasing natural gas price on common people living in the country. These include increasing allocation to about 250% of the allocation in 2013-14, diverting domestic gas from power and other non- priority sectors to meet the requirement of CNG(Transport) and PNG (Domestic) segments, declaring CNG(T)/PNG(D) sector as the first priority for allocation of domestic natural gas, priority to CNG(T)/PNG(D) sector for supply of High Pressure High temperature (HP-HT) gas in any situation requiring proportionate distribution of gas under the bidding process, etc.

The Government has also approved the revised domestic natural gas pricing guidelines vide gazette notification dated 07.04.2023 for gas produced from nomination fields of ONGC/OIL, New Exploration Licensing Policy (NELP) blocks and pre-NELP blocks, where Production Sharing Contract (PSC) provides for Government's approval of prices. The price of such natural gas shall be 10% of the monthly average of Indian Crude Basket and shall be notified on a monthly basis. For the gas produced by ONGC & OIL from their nomination blocks, the Administered Price Mechanism (APM) price shall be subject to a floor and a ceiling of \$ 4.0/MMBTU & \$ 6.5/MMBTU respectively. Gas produced from new wells or well interventions in the nomination fields of ONGC & OIL, would be allowed a premium of 20% over the APM price. The reforms have led to significant decrease in prices of Piped Natural Gas (PNG) for households and Compressed Natural Gas (CNG) for transport.
